

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 242 of 2014 & IA No. 399 of 2014

Dated : 27th November, 2014

Uttar Gujarat Vij Co. Ltd.

.... Appellant(s)

Versus

**Gujarat Electricity Regulatory Commission
& Ors.**

.... Respondent (s)

**Counsel for the Appellant (s) : Ms. Swapna Seshadri
Ms. Mandakini Ghosh**

Counsel for the Respondent(s) :

ORDER

The Bench has not assembled today.

The matter is posted for **7th January, 2015.**

Court Master